

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 113
CP(IB) 223 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..06/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Ms. Natasha Dhruvan Shah
For the Corporate Debtor :

ORDER

Learned Counsel appeared for the Operational Creditor. No one appeared for the Corporate Debtor. Corporate Debtor appears to be already ex-parte.

We direct parties to upload pleading and submission on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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